

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

Dr. Balram K. Gupta,
Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)

No. 321 /JR(S)/2014 Dated: Allahabad: September 12,14

Subject: Nomination for Programme Nos. P-847, P-849, P-850 and P-851 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg.(2014-15)/2445 dated 19.08.2014 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the following officers to participate in the following Programmes which are as under:

Sl.No.	Name of the Programme	Name of Officers who are nominated for different training programmes S/Sri/Smt./Sushri/ Km.
1	P-847, National Conference of Judges of District Judiciary on "Access to Justice" scheduled from 10.10.2014 to 12.10.2014 at NJA, Bhopal.	1. Satya Prakash Tripathi, Additional District & Sessions Judge, Faizabad 2. Ravindra Vikram Singh, Additional District & Sessions Judge, Sitapur
2	P-849, National Conference of Principal District Judges on "Court Administration and Management" scheduled from 11.10.2014 to 12.10.2014 at NJA, Bhopal.	1. Ram Krishna Gautam, District & Sessions Judge, Banda 2. Jai Sheel Pathak, District & Sessions Judge, Barabanki 3. Ramesh Tiwari, District & Sessions Judge, Kannauj
3	P-850, National Orientation Programme for Additional District Judges scheduled from 17.10.2014 to 19.10.2014 at NJA, Bhopal.	1. Ravi Nath, OSD (Judicial), High Court, Lucknow Bench, Lucknow 2. Jai Prakash Tiwari, Additional District & Sessions Judge, Basti 3. Amit Pal Singh, Additional District & Sessions Judge, Allahabad

4	P-851, National Conference of Judges of District Judiciary on Just Sentencing: Policy and Practice scheduled from 17.10.2014 to 19.10.2014 at NJA, Bhopal.	1. Sanjay Kumar, Additional District & Sessions Judge, Jalaun at Orai 2. Durg Narain Singh, Spl. Secy. & Addl. L.R. (Legislative), Government of U.P., Lucknow
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Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 321 (i)/JR(S)/2014 dated: September 12, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow
2. The District & Sessions Judges, Faizabad, Sitapur, Basti, Allahabad, Jalaun at Orai with the request to kindly inform the officer concerned accordingly.
3. Sri Ram Krishna Gautam, District & Sessions Judge, Banda, Sri Jai Sheel Pathak, District & Sessions Judge, Barabanki and Sri Ramesh Tiwari, District & Sessions Judge, Kannauj with the request to kindly participate in the said training programme under intimation to the Court.
4. Sri Ravi Nath, Officer on Special Duty, (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
5. Sri Durg Narain Singh, Special Secretary & Addl. L.R. (Legislative), Government of Uttar Pradesh, Lucknow with the request to kindly participate in the said training Programme under intimation to the Court.
6. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)